## GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 2327 ANSWERED ON 09.08.2023

### Prime Minister's Jan Vikas Karyakram

#### 2327# SHRI KAILASH SONI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government maintains a data on the number of school buildings, residential schools, hostels, ITIs, skill centres and hospitals getting constructed in minority areas during last financial year under Prime Minister's Jan Vikas Karyakram (PMJVK);
- (b) if so, the details of the infrastructural development taking place in the State of Madhya Pradesh;
- (c) the budgetary allocation made for the said programme during the current financial year; and
- (d) the budgetary allocation made for the State of Madhya Pradesh under the programme?

#### **ANSWER**

# THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the

State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administration. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle.

From the year 2014-15 to 2022-23, a total of 1589 school buildings, 177 residential schools, 699 hostels, 113 ITIs/ additional infrastructure in ITIs, 27 skill centres and 2172 health projects have been approved under PMJVK. During the year 2022-23, 3 health related projects at a total cost Rs.19.45 crore and Multipurpose Halls in 23 Navodaya Vidyalaya at a total cost of Rs.88 crore have been approved.

A total of 1541 infrastructure units worth Rs.402.71 crore have been approved in the State of Madhya Pradesh. These include 2 school buildings; 1 residential school; 9 hostels; 293 additional classrooms/ toilet block in school; 2 additional infrastructure in college/ Polytechnic; 1000 houses under IAY; construction of 224 anganwadi centres; 4 skill centres; 4 sadbhav mandaps; 1 rain basera; and upgradation of medical education, nursing hostel cum college and multispeciality facility at Gandhi Medical College and linked Hospitals, Bhopal.

(c) & (d) During the current financial year 2023-24, an allocation of Rs. 600 crore has been made for the PMJVK scheme. Besides, the States/ UTs have unspent balance of around Rs.4816 crore under PMJVK, which is being used on the ongoing projects. State-wise budget allocation is not made under PMJVK and as per the revised PMJVK guidelines; approval of new projects and release of funds has been linked to the progress of implementation of projects already approved in the States, pace of expenditure, pending Utilisation Certificates (UCs), unspent balance available with the State Governments and geo-tagging of PMJVK assets. As per the information received from the State of Madhya Pradesh from time to time, the State has utilised 58% of the total releases under PMJVK and there is an unspent balance of Rs.161 crore available with the State Government and UCs of Central share of Rs.31.78 crore against the expenditure reported by the State under PMJVK are also pending.

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